

Tamil Nadu Appropriation (Vote On Account) Act, 2004

8 of 2004

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Tamil Nadu Appropriation (Vote On Account) Act, 2004

8 of 2004

An Act to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State for the services and purposes of a part of the financial year commencing on the 1st day of April 2004. BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Fifty-fifth year of the Republic of India as follows:- Statement of Objects and Reasons² This Bill is introduced in pursuance of Article 206 of the Constitution, to provide for the withdrawal from and out of the Consolidated Fund of the State, or certain sums being required to meet - (a) the grants made in advance by the Tamil Nadu Legislative Assembly in respect of estimated expenditure of the State for a part of the financial year commencing on the 1st day of April 2004; and (b) the expenditure charged on the said Fund for the said part of V that year, and for the appropriation of the said sums. J 1. Received the assent of the Governor on the 24th February, 2004 - Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 2, Issue No.61, Page 25, dated 24th February, 2004. 2. Vide Bill No.3 of 2004 - Published in Tamil Nadu Government Gazette, Extraordinary, Part IV, Section 1, Issue No.45, page 9, dated 12th February, 2004.

1. Short Title :-

This Act may be called the Tamil Nadu Appropriation (Vote on Account) Act, 2004.

2. Withdrawal Of Certain Sums From And Out Of The Consolidated Fund Of The State For A Part Of The Financial

Year Commencing On The 1st Day Of April 2004 :-

The State Government may withdraw from and out of the Consolidated Fund of the State sums not exceeding twelve thousand six hundred and sixty one crores seventy lakhs and ninety eight thousand rupees being moneys required to meet-

- (a) the grants made in advance by the Tamil Nadu Legislative Assembly for a part of the financial year commencing on the 1st day of April 2004, as set forth in column (3) of the Schedule; and
(b) the expenditure charged on the Consolidated Fund of the State for the said part of that year, as set forth in column (4) of the Schedule.

3. Appropriation :-

The sums authorized to be withdrawn from and out of the Consolidated Fund under Section 2 shall be appropriated for the services and purposes expressed in the Schedule in relation to that year.

SCHEDULE 1

THE SCHEDULE

(See Section 2)

	Services and purposes		Sums not exceeding		
Dem and No.			Voted by the Legislative Assembly	Charged on the Consolidated Fund of the State	Total
1	2		3	4	5
			Rs.	Rs.	Rs.
1	State Legislature	Revenue Capital Loan	4,55,65,000	6,88,000	4,62,53,000
2	Governor and Council of Ministers	Revenue Capital Loan	4,40,68,000	89,17,000	5,29,85,000
3	Administration of Justice	Revenue Capital Loan	47,51,33,000	9,78,47,000	57,29,80,000
4	Adi Dravidar and Tribal Welfare Department	Revenue Capital Loan	130,31,65,000 17,90,37,000 8,33,000	1,33,34,000	131,64,99,00 17,90,37,000 8,33,000
5	Agriculture Department	Revenue Capital Loan	291,89,38,000 2,24,26,000	1,000	291,89,39,000 2,24,26,000
6	Animal Husbandry and Fisheries	Revenue Capital Loan	54,77,04,000 5,85,000	1,000	54,77,05,000 5,84,000

	Department-Animal				
7	Husbandry Animal Husbandry and Fisheries Department - Fisheries	Revenue Capital Loan	21,52,75,000 1,22,27,000		21,52,75,000 1,22,27,000
8	Animal Husbandry and Fisheries Department- Dairy Development	Revenue Capital Loan	4,34,13,000	1,000	4,34,14,000
9	Backward Classes, Most Backward Classes and Minorities Welfare Department	Revenue Capital Loan	51,26,52,000 1,99,81,000	2,000	51,26,54,000 1,99,81,000
10	Commercial Taxes Department - Commercial Taxes	Revenue Capital Loan	107,36,22,000	1,000	107,36,23,000
11	Commercial Taxes Department - Stamps and Registration	Revenue Capital Loan	36,75,37,000	1,000	36,75,38,000
12	Co-operation, Food and Consumer Protection Department	Revenue Capital Loan	439,39,19,000 2,31,78,000 5,41,43,000	2,000	439,39,21,000 2,32,78,000 5,41,43,000
13	Energy Department	Revenue Capital Loan	86,70,55,000 8,33,33,000 59,75,25,000		86,70,55,000 8,33,33,000 59,75,25,000
14	Environment and Forests Department	Revenue Capital Loan	44,06,05,000 32,95,46,000	1,000	44,06,06,000 32,95,46,000
15	Finance Department	Revenue Capital Loan	183,82,70,000 1,000 7,03,77,000	1,000 1,000	183,82,71,000 1,000 7,03,77,000
16	Handlooms, Handicrafts, Textiles and Khadi Department - Handlooms and Textiles	Revenue Capital Loan	101,50,17,000 1,000	1,000	101,50,18,000 1,000
17	Handlooms, Handicrafts, Textiles, and Khadi	Revenue Capital Loan	18,68,37,000	1,000	18,68,38,000

	Department - Khadi, Village Industries and Handicrafts				
18	Health and Family Welfare Department	Revenue Capital Loan	445,12,90,000 17,39,93,000	6,13,000	445,19,03,000 17,39,93,000
19	Higher Education Department	Revenue Capital Loan	215,69,48,000 90,93,000 1,000	1,000	215,69,49,000 90,93,000 1,000
20	Highways Department	Revenue Capital Loan	321,69,58,000 435,87,28,000	1,000	321,69,59,000 435,87,28,000
21	Home Department - Police	Revenue Capital Loan	395,95,86,000 46,17,41,000 16,67,000	8,42,000	396,04,28,000 46,17,41,000 16,67,000
22	Home Department - Fire and Rescue Services	Revenue Capital Loan	22,54,37,000	1,000	22,54,38,000
23	Home Department - Prisons	Revenue Capital Loan	23,32,00,000 15,69,67,000	1,000	23,32,01,000 15,69,67,000
24	Home Department - Motor Vehicles Acts - Administration	Revenue Capital Loan	15,24,49,000	1,000	15,24,50,000
25	Housing and Urban Development Department	Revenue Capital Loan	20,92,27,000 33,17,38,000 36,16,67,000	1,000	20,92,28,000 33,17,38,000 36,16,67,000
26	Industries Department	Revenue Capital Loan	9,74,44,000 35,80,34,000	1,000	9,74,45,000 35,80,34,000
27	Information and Tourism Department- Information and Publicity	Revenue Capital Loan	9,09,99,000 10,67,000		9,09,99,000 10,67,000
28	Information and Tourism Department - Tourism	Revenue Capital Loan	5,38,39,000 4,73,35,000		5,38,39,000 4,73,35,000
29	Information and Tourism Department- Stationery and Printing	Revenue Capital Loan	18,93,67,000 10,00,000	3,33,000	18,97,00,000 10,00,000
30	Information Technology	Revenue Capital	5,51,75,000	1,000	5,51,76,000

31	Department Labour and Employment Department	Loan Revenue Capital Loan	59,10,10,000 1,03,35,000	1,000	59,10,11,000 1,03,35,000
32	Law Department	Revenue Capital Loan	2,99,83,000		2,99,83,000
33	Municipal Administration and Water Supply Department	Revenue Capital Loan	287,82,54,000 211,06,16,000 52,73,90,000	1,000	287,82,55,000 211,06,16,000 52,73,90,000
34	Personnel and Administrative Reforms Department	Revenue Capital Loan	8,04,67,000	328,64,000	11,33,31,000
35	Planning and Excise Department	Revenue Capital Loan	19,83,89,000 2,83,93,000		19,83,89,000 2,83,93,000
36	Prohibition and Excise Department	Revenue Capital Loan	8,90,70,000		8,90,70,000
37	Public Department	Revenue Capital Loan	39,06,35,000 3,33,33,000	2,40,000	39,08,75,000 3,33,33,000
38	Public Works Department	Revenue Capital Loan	300,04,30,000 202,99,75,000	18,65,000	300,22,95,000 202,99,75,000
39	Revenue Department	Revenue Capital Loan	305,68,09,000 7,82,95,000	1,000	305,68,10,000 7,82,95,000
40	Rural Development Department	Revenue Capital Loan	537,05,72,000 113,81,31,000	1,000	537,05,73,000 113,81,31,000
41	School Education Department	Revenue Capital Loan	1,380,91,00,000 20,00,00,000 1,17,000	1,000	1,380,91,01,000 20,00,00,000 1,17,000
42	Small Industries Department	Revenue Capital Loan	22,69,44,000 47,83,000 16,67,000	1,000	22,69,45,000 47,83,000 16,67,000
43	Social Welfare and Nutritious Meal Programme Department	Revenue Capital Loan	137,09,86,000	1,000	137,09,87,000
44	Tamil Development Culture and Religious Endowments Department - Tamil Department Culture	Revenue Capital Loan	12,49,38,000		12,49,38,000

45	Tamil Development Culture and Religious Endowments Department - Hindu Religious and Charitable Endowments	Revenue Capital Loan	9,22,84,000 80,31,000	6,82,000	9,29,66,000 80,31,000
46	Transport Department	Revenue Capital Loan	49,97,71,000 1,76,000	1,000	49,97,72,000 1,76,000
47	Youth Welfare and Sports Development Department	Revenue Capital Loan	9,13,21,000 6,91,34,000		9,13,21,000 6,91,34,000
48	Pension and other Retirement Benefits	Revenue Capital Loan	1,536,67,20,000	21,000	1,536,67,41,000
49	Relief on account of Natural Calamities	Revenue Capital Loan	130,29,60,000		130,29,60,000
	Debt charges	Revenue Capital Loan		1,743,16,55,000	1,743,16,55,000
	Public Debt -Repayment Revenue				
		Capital			
		Loan		1,517,92,32,000	1,517,92,32,000
	TOTAL	Revenue	7,995,13,37,000	1,758,99,30,000	9,754,12,67,000
		Capital	1,228,12,11,000	...	1,228,12,11,000
	GRAND TOTAL	Loan	161,53,88,000	1,517,92,32,000	1,679,46,20,000
			9,384,79,36,000	3,276,91,62,000	12,661,70,98,000